

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

42. C.P. 1262/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.06.2018**

NAME OF THE PARTIES: Polytela E-Commerce Pvt. Ltd.

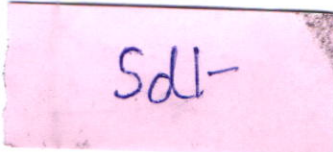
V/s.

ROC, Mumbai

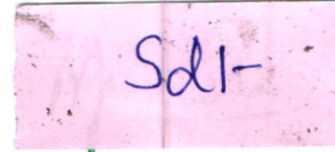
SECTION OF THE COMPANIES ACT: 252 OF COMPANIES ACT, 2013.

Order

None present. List this matter on 03.07.2018.



V. NALLASENAPATHY
Member (Technical)
/NU/



BHASKARA PANTULA MOHAN
Member (Judicial)